## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI



C.P. No. 370/2005 in O.A. No.1500/2004

This the 9<sup>th</sup> day of November, 2005

## HON'BLE SHRI M.P. SINGH, VICE CHAIRMAN, (A) HON'BLE SHRI MUKESH KUMAR GUPTA, MEMBER (J)

Ram Avtar Singh (Roll No.448806) Recruit Constable (Ex.) in Delhi Police, S/o Sh. Umrao Singh,

R/o Vill.: Gujarwas, PO: Lookhi, Tehsil: Kosti, Distt. Rewari, Haryana.

...Petitioner

(By Advocate: Shri Anil Singal)

Versus

- 1. Shri K.K. Paul
  Commissioner of Police,
  Police Head Quarters,
  IP Estate, New Delhi.
- Shri A.K. Ojha
   Dy. Commissioner of Police,
   2<sup>nd</sup> Bn. DAP, New Delhi Police Lines,
   Kingsway Camp, Delhi.

...Respondents

(By Advocate: Shri Ajesh Luthra)

## ORDER (ORAL)

## Shri M.P. Singh:

Learned counsel for the petitioner seeks permission to withdraw the CP as the orders of the Tribunal has already been complied with and the petitioner has been granted the necessary reliefs.

In view of the above fact, CP has become infructuous and the same is accordingly dismissed.

(Mukesh Kumar Gupta)

Member (J)

(M.P. Singh)
Vice Chairman (A)

/vikas/